

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/Estt.6(73)/2008-I-

Dated: 17.04.2017

OFFICE ORDER

Hon'ble the Chief Justice is pleased to accept the resignation tendered by Ms. Komal Kumari, Law Clerk-cum-Research Assistant (On contract basis), on and with effect from 17.04.2017(A.N.)

By ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.6(73)/2008-I- *8026-33* Dated: 17.04.2017
Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General(Audit), H.P., Shimla-171 003;
3. The Accountant General(A&E), H.P. Shimla-171 003;
4. The Secretary/ Private Secretary/ P.A's to the Registrar General/ Registrar (Vigilance) /Registrar (Judicial)/Registrar (Rules)/ Registrar (Administration) /Registrar (Recruitment/GAD) Registrar (Establishment);
5. The CPC/ All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters;
6. The Section Officer(Accounts) with four spare copies;
7. The Section Officer (Computers) with a request to update the High Court website in terms of this Office order;
8. Ms. Komal Kumari, with reference to her application dated 17.04.2017;

(From Sl. Nos. 1,4 to 8 High Court of Himachal Pradesh, Shimla-171 001).


Registrar(Estt.)